

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CRI-57 OF 2020

Sandeep Vaman Raut Petitioner.

Versus

State of Goa and others. Respondents.

Mr. A. D. Bhohe, with Ms. K. Govekar, Advocates for the Petitioner.

Mr. Sagar Dhargalkar, Additional Public Prosecutor for Respondents No.1, 2 and 3.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.**

Date : 21st September, 2020.

P.C. :-

Heard Mr. Bhohe for the Petitioner. Mr. Dhargalkar, the learned Additional Public Prosecutor appears for Respondents No.1, 2 and 3.

2. Issue notice to Respondents No.4 to 7, returnable on 6th October, 2020. In addition to the usual mode of service, private service is also permitted.

3. Mr. Dhargalkar, the learned Additional Public Prosecutor to take instructions as to why the order passed by Respondent No.2 is not being implemented and, if necessary, to file an affidavit on or before the next date, with service of advance copy to the Petitioner.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.